GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.480

TO BE ANSWERED ON THE 18TH NOVEMBER, 2016

SAINIK SCHOOLS

480. SHRI RAVNEET SINGH: SHRI HARINARAYAN RAJBHAR:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the Government proposes to set up more Rashtriya Military Schools and Sainik Schools in the country including Punjab and Uttar Pradesh;

(b) if so, the details thereof, State / UT-wise;

(c) the criteria / guidelines laid down for opening of Military and Sainik Schools in the country; and

(d) the details of financial assistance provided to Military and Sainik Schools during each of the last three years and the current year, year-wise?

<u>ANSWER</u>

MINISTER OF STATE	(DR. SUBHASH BHAMRE)		
IN THE MINISTRY OF DEFENCE			
रारा य मंी	(डा. सुभाष भामरे)		

(a) & (b): There is no proposal to set up more Rashtriya Military Schools in the Country. In-Principle approval has been accorded / Memorandum of Agreement signed with the State Governments for setting up of 13 new Sainik Schools as per details given in Annexure-I, which also includes details in respect of Uttar Pradesh. As regard Punjab, no proposal for opening of new Sainik School in the State is under consideration.

(c) There are no laid down criteria / guidelines for opening of Rashtriya Military Schools in the Country. Establishment of new Sainik Schools is considered on receipt of a specific request from the State Government, which is required to provide infrastructure in the form of land, educational and residential buildings, sports field etc.

(d) The year-wise details of financial assistance provided to Rashtriya Military Schools and Sainik Schools during the last three years and the current year, year-wise are given in Annexure-II.

ANNEXURE-I REFERRED IN THE REPLY GIVEN IN PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 480 FOR ANSWER ON 18.11.2016

DETAILS OF NEW SAINIK SCHOOLS FOR WHICH IN-PRINCIPLE APPROVAL ACCORDED / MEMORANDUM OF AGREEMENT SIGNED

S. No.	State	Districts	Remarks			
1.	Mizoram	Chhingchhip	Memorandum of Agreement signed.			
2.	Rajasthan	Alwar	Memorandum of Agreement signed.			
3.	Rajasthan	Jhunjhunu	Memorandum of Agreement signed.			
4.	Uttar Pradesh	Jhansi	Memorandum of Agreement signed.			
5.	Uttar Pradesh	Mainpuri	Memorandum of Agreement signed.			
6.	Uttar Pradesh	Amethi	Memorandum of Agreement signed.			
7.	Uttarakhand	Rudraprayag	Memorandum of Agreement signed.			
8.	Maharashtra	Chandrapur	Memorandum of Agreement signed.			
9.	Odisha	Sambalpur	Memorandum of Agreement signed.			
10.	West Bengal	Darjeeling	"In-principle" approval accorded.			
11.	Telangana	Warangal	"In-principle" approval accorded.			
12.	Assam	Golaghat	"In-principle" approval accorded.			
13.	Arunachal Pradesh	Niglok Village District East Siang	"In-principle" approval accorded.			

ANNEXURE-II REFERRED IN THE REPLY GIVEN IN PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 480 FOR ANSWER ON 18.11.2016

Details of Financial Assistance provided to Rashtriya Military Schools & Sainik Schools during last 03 years & current year (Rs. in Lakhs)

	2013-14	2014-15	2015-16	2016-17(BE)
Rashtriya Military Schools	305.00	285.45	402.50	390.93
Sainik Schools	6420.62	6684.95	5125.00	5484.40
